

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

UNSTARRED QUESTION NO:2255

ANSWERED ON:24.08.2012

THERMAL POWER PROJECTS

Bhujbal Shri Sameer ;Ju Dev Shri Dilip Singh;Solanki Shri Makhansingh;Vishwanath Shri katti Ramesh

Will the Minister of POWER be pleased to state:

(a) the details of proposals received from various State Governments for establishment of new Thermal and Gas based Projects in the country including Chhattisgarh, Maharashtra and Madhya Pradesh;

(b) the number of proposals under consideration, rejected and sanctioned, State/UT-wise, project-wise; and

(c) the time by which pending proposals are likely to be cleared by the Union Government?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI K.C. VENUGOPAL)

(a) : Techno-Economic Clearance of Central Electricity Authority is not required for thermal power projects following the enactment of Electricity Act, 2003. As such no proposals are received.

(b) & (c) : In view of reply of (a) above, do not arise.